

LIST OF SCANED FILES OF RECORD ROOM CRIMINAL , SOUTH DISTRICT , SAKET COURTS NEW DELHI
DECIDED FILES READY FOR WEEDING OUT OF U/S 138 NI ACT GOSH. NOS. 2460/2011 TO 2899/2011

SR. NO	CASE NO.	UNDER SECTION	GHOSHWARA NO.	CASE TITLE	DATE OF DECISION	DECISION	DECIDED BY
1	2213/1/10	138 NI ACT	2461/2011	SALIL KHOSHLA VS M/S ZAMCLIMI APP.	27/01/2011	DAW	SH. NIPUN AWASTHI LD. MM
2	2156/1/10	138 NI ACT	2471/2011	P.S. POPLI VS VINOD KALIA	24/01/2011	ACQUITTED	SH. NIPUN AWASTHI LD. MM
3	441/1/10	138 NI ACT	2480/2011	J.S. GILL VS BHAI MANJEET SINGH	01/06/2011	COMPOUNDED	SH. NIPUN AWASTHI LD. MM
4	1573/1/10	138 NI ACT	2601/2011	B.A.L VS RAJEEV GANGA	28/03/2011	COMPOUNDED	SH. NIPUN AWASTHI LD. MM
5	1635/1/11	138 NI ACT	2602/2011	M/S SAURER EMBROIDAY SYSTEM VS SAHIL DHAWAN	12/03/2011	DAW	SH. NIPUN AWASTHI LD. MM
6	1634/1/11	138 NI ACT	2603/2011	M/S SAURER EMBROIDAY SYSTEM VS DHAWAN EXPORT	12/03/2011	DAW	SH. NIPUN AWASTHI LD. MM
7	1633/1/11	138 NI ACT	2604/2011	M/S SAURER EMBROIDAY SYSTEM VS SAHIL DHAWAN	12/03/2011	DAW	SH. NIPUN AWASTHI LD. MM
8	1632/1/11	138 NI ACT	2605/2011	M/S SAURER EMBROIDAY SYSTEM VS SAHIL DHAWAN	12/03/2011	DAW	SH. NIPUN AWASTHI LD. MM
9	1631/1/11	138 NI ACT	2606/2011	M/S SAURER EMBROIDAY SYSTEM VS SAHIL DHAWAN	12/03/2011	DAW	SH. NIPUN AWASTHI LD. MM
10	1630/1/11	138 NI ACT	2607/2011	M/S SAURER EMBROIDAY SYSTEM VS SAHIL DHAWAN	12/03/2011	DAW	SH. NIPUN AWASTHI LD. MM
11	534/1/11	138 NI ACT	2608/2011	M/S HINDUSTAN PETROLIUM VS TAJIKISTAN INDIA	27/06/2011	DISMISSED	SH. NIPUN AWASTHI LD. MM
12	1170/1/11	138 NI ACT	2609/2011	NIDHI VS SUMEET GOGIA	12/03/2011	COMPOUNDED	SH. NIPUN AWASTHI LD. MM
13	1968/1/10	138 NI ACT	2610/2011	HEMSL VS JAYNENDRA KUMAR DIXIT	06/06/2011	DAW	SH. NIPUN AWASTHI LD. MM
14	2184/1/11	138 NI ACT	2611/2011	GULSHAN POLY VS TAKSHILA	12/03/2011	COMPOUNDED	SH. NIPUN AWASTHI LD. MM
15	1479/1/11	138 NI ACT	2612/2011	M/S MICRO RUBBER VS MEGHANI MARKETING	12/03/2011	COMPOUNDED	SH. NIPUN AWASTHI LD. MM
16	1478/21/11	138 NI ACT	2613/2011	M/S MICRO RUBBER VS MEGHANI MARKETING	12/03/2011	COMPOUNDED	SH. NIPUN AWASTHI LD. MM
17	1460/2011	138 NI ACT	2614/2011	M/S MICRO RUBBER VS MEGHANI MARKETING	12/03/2011	COMPOUNDED	SH. NIPUN AWASTHI LD. MM
18	956/1/10	138 NI ACT	2615/2011	M/S K. L. J. POLYMERS VS CAP CAB INDIA	12/03/2011	COMPOUNDED	SH. NIPUN AWASTHI LD. MM
19	1071/1/10	138 NI ACT	2616/2011	NIDHI VS SUMEET GOGIA	12/03/2011	COMPOUNDED	SH. NIPUN AWASTHI LD. MM
20	1622/1/10	138 NI ACT	2617/2011	HEMS VS ARVIND KUMAR	06/06/2011	DAW	SH. NIPUN AWASTHI LD. MM
21	768/1/10	138 NI ACT	2618/2011	M/S SIGHT & SOUND INDIA VS VAIBHAV MALKANI	12/03/2011	COMPOUNDED	SH. NIPUN AWASTHI LD. MM
22	1181/1/11	138 NI ACT	2619/2011	M/S ENTERPRISES VS M/S ACS FASHION P. LTD.	12/03/2011	COMPOUNDED	SH. NIPUN AWASTHI LD. MM
23	1459/1/11	138 NI ACT	2620/2011	NARENDER JAGGI VS MADHU CHABRA	12/03/2011	DAW	SH. NIPUN AWASTHI LD. MM
24	1316/1/11	138 NI ACT	2621/2011	T.T. C VS PANKAJ GUPTA	12/03/2011	DAW	SH. NIPUN AWASTHI LD. MM
25	1600/1/11	138 NI ACT	2622/2011	TATA TELE SERVICES VS VIJAY PAL	12/03/2011	DAW	SH. NIPUN AWASTHI LD. MM
26	1599/1/11	138 NI ACT	2623/2011	TATA TELE SERVICES VS SANJEEV ARORA	12/03/2011	DAW	SH. NIPUN AWASTHI LD. MM
27	1598/1/11	138 NI ACT	2624/2011	TATA TELE SERVICES VS AJAY KUMAR	12/03/2011	DAW	SH. NIPUN AWASTHI LD. MM
28	1597/1/11	138 NI ACT	2625/2011	TATA TELE SERVICES VS ROHIT DUA	12/03/2011	DAW	SH. NIPUN AWASTHI LD. MM
29	1673/1/11	138 NI ACT	2626/2011	SUMIT VERMA DESIGN VS PACIFIC CLOTHING P. LTD.	12/03/2011	COMPOUNDED	SH. NIPUN AWASTHI LD. MM
30	1550/1/11	138 NI ACT	2627/2011	TATA TELE SERVICES VS HIMANSDHU JHA	12/03/2011	DAW	SH. NIPUN AWASTHI LD. MM
31	1553/1/11	138 NI ACT	2628/2011	TATA TELE SERVICES VS VIKAS	12/03/2011	DAW	SH. NIPUN AWASTHI LD. MM

32	27/1/10	138 NI ACT	2629/2011	BHARTI AIR TEL VS UMESH NATH	12/03/2011	COMPOUNDED	SH. NIPUN AWASTHI LD. MM
33	1675/1/11	138 NI ACT	2630/2011	SUMIT VERMA DESIGN VS PACIFIC CLOTHING P. LTD.	12/03/2011	COMPOUNDED	SH. NIPUN AWASTHI LD. MM
34	1674/1/11	138 NI ACT	2631/2011	SUMIT VERMA DESIGN VS PACIFIC CLOTHING P. LTD.	12/03/2011	COMPOUNDED	SH. NIPUN AWASTHI LD. MM
35	1614/1/10	138 NI ACT	2632/2011	LAXMI NARAIN VS ANOOP KUMAR	12/03/2011	DAW	SH. NIPUN AWASTHI LD. MM
36	713/1/10	138 NI ACT	2633/2011	FREGNANCE CHIT (P) LTD VS JATINDER MANOCHA	12/03/2011	DAW	SH. NIPUN AWASTHI LD. MM
37	698/1/11	138 NI ACT	2634/2011	RAJENDER KUMAR VS SUDESH SAINI	12/03/2011	COMPOUNDED	SH. NIPUN AWASTHI LD. MM
38	1235/1/11	138 NI ACT	2635/2011	M/S TELE MARKETING VS HARISH KHURANA	12/03/2011	COMPOUNDED	SH. NIPUN AWASTHI LD. MM
39	1037/1/11	138 NI ACT	2636/2011	PADAM SANKHALA VS DHARMINDER GHAMBHIR	12/03/2011	COMPOUNDED	SH. NIPUN AWASTHI LD. MM
40	1701/1/10	138 NI ACT	2637/2011	ASHOK KUMAR VS SABA DEVI	12/03/2011	DAW	SH. NIPUN AWASTHI LD. MM
41	1540/1/11	138 NI ACT	2638/2011	ARUN KUMAR VS SUNIL KUMAR	12/03/2011	COMPOUNDED	SH. NIPUN AWASTHI LD. MM
42	957/1/10	138 NI ACT	2639/2011	M/S K. L. J. POLYMERS VS CAP CAB INDIA LTD.	12/03/2011	COMPOUNDED	SH. NIPUN AWASTHI LD. MM
43	1716/1/10	138 NI ACT	2640/2011	CHARANJIT ARORA VS AYA HOTEL P. LTD	12/03/2011	DAW	SH. NIPUN AWASTHI LD. MM
44	1715/1/10	138 NI ACT	2641/2011	CHARANJIT ARORA VS AYA HOTEL P. LTD	12/03/2011	DAW	SH. NIPUN AWASTHI LD. MM
45	1714/1/10	138 NI ACT	2642/2011	J. S. ARORA VS AYA HOTEL P. LTD	12/03/2011	DAW	SH. NIPUN AWASTHI LD. MM
46	1713/1/10	138 NI ACT	2643/2011	J.S. ARORA VS AYA HOTEL P. LTD	12/03/2011	DAW	SH. NIPUN AWASTHI LD. MM
47	1271/1/10	138 NI ACT	2644/2011	BHARTI AIR TEL VS MOHD. BASEER RAJA	12/03/2011	COMPOUNDED	SH. NIPUN AWASTHI LD. MM
48	1661/1/11	138 NI ACT	2645/2011	RAJESH AHUJA VS HARBANS LAL	12/03/2011	COMPOUNDED	SH. NIPUN AWASTHI LD. MM
49	586/1/11	138 NI ACT	2646/2011	MANOJ LAL VS ASHOK THUSSU	15/03/2011	DISMISSED	SH. NIPUN AWASTHI LD. MM
50	821/1/11	138 NI ACT	2647/2011	ANJU CHAWALA VS LAKSHMI VATIKA LTD	26/02/2011	DISMISSED	SH. NIPUN AWASTHI LD. MM
51	188/1/10	138 NI ACT	2648/2011	VIRENDER TREHAN VS MUKESH KUMAR	24/02/2011	DISMISSED	SH. NIPUN AWASTHI LD. MM
52	436/1/10	138 NI ACT	2649/2011	R I L VS SAURABH JUNEJA	22/02/2011	DISMISSED	SH. NIPUN AWASTHI LD. MM
53	434/1/10	138 NI ACT	2650/2011	R I L VS ALOK KUMAR MISHRA	22/02/2011	DISMISSED	SH. NIPUN AWASTHI LD. MM
54	369/1/11	138 NI ACT	2651/2011	DINESH CHANDER BANSAL VS SHAFFIELD	22/02/2011	DISMISSED	SH. NIPUN AWASTHI LD. MM
55	6106/1/04	138 NI ACT	2656/2011	S.C. L. VS AGRA SEN PROMOTOR PVT LTD	15/02/2011	DISMISSED	SH. NIPUN AWASTHI LD. MM
56	661/1/11	138 NI ACT	2657/2011	I C S L VS SHIV KUMAR	15/02/2011	DISMISSED	SH. NIPUN AWASTHI LD. MM
57	849/1/10	138 NI ACT	2658/2011	S. G SYSTEM VS NAV BHARAT COMPUTERS	15/02/2011	DISMISSED	SH. NIPUN AWASTHI LD. MM
58	852/1/10	138 NI ACT	2659/2011	HIFW MARWELL VS PARAM JEEYT KAUR	15/02/2011	DISMISSED	SH. NIPUN AWASTHI LD. MM
59	1057/1/11	138 NI ACT	2660/2011	M/S COMPUTRONICS INTERNATIONAL LIMITED	15/02/2011	DISMISSED	SH. NIPUN AWASTHI LD. MM
60	1049/1/11	138 NI ACT	2661/2011	M/S ZEE TURNER LTD VS SAT LINK TRANSMISSION	15/02/2011	DISMISSED	SH. NIPUN AWASTHI LD. MM
61	1052/1/11	138 NI ACT	2662/2011	M/S RAJDHANI LIASING VS SITA PLY WOOD	15/02/2011	DISMISSED	SH. NIPUN AWASTHI LD. MM
62	1053/1/11	138 NI ACT	2663/2011	M/S MUTHOOT LEASING FIN LTD VS SUDERSHAN GOODS	15/02/2011	DISMISSED	SH. NIPUN AWASTHI LD. MM
63	2852/1/11	138 NI ACT	2664/2011	BHUPINDER SINGH VS SARAVJIT SINGH	28/03/2011	COMPOUNDED	SH. NIPUN AWASTHI LD. MM
64	2244/1/10	138 NI ACT	2665/2011	IREDA VS ORISSA SPONGE IRON LTD.	15/03/2011	COMPOUNDED	SH. NIPUN AWASTHI LD. MM
65	2248/1/10	138 NI ACT	2666/2011	INDIAN RENEWABLE ENERGY VS	15/03/2011	COMPOUNDED	SH. NIPUN AWASTHI LD.

				ORISSA SPONGE IRON LTD.			MM
66	2090/1/10	138 NI ACT	2667/2011	SUDESH KUMAR SAINI VS CHANDRIKA VASUDEVA	15/02/2011	WITHDRAWN	SH. NIPUN AWASTHI LD. MM
67	2243/1/10	138 NI ACT	2668/2011	INDIAN RENEWABLE ENERGY VS ORISSA SPONGE IRON LTD.	15/03/2011	COMPOUNDED	SH. NIPUN AWASTHI LD. MM
68	2247/1/10	138 NI ACT	2669/2011	INDIAN RENEWABLE ENERGY VS ORISSA SPONGE IRON LTD.	15/03/2011	COMPOUNDED	SH. NIPUN AWASTHI LD. MM
69	2246/1/10	138 NI ACT	2670/2011	INDIAN RENEWABLE ENERGY VS ORISSA SPONGE IRON LTD.	15/03/2011	COMPOUNDED	SH. NIPUN AWASTHI LD. MM
70	2245/1/10	138 NI ACT	2671/2011	INDIAN RENEWABLE ENERGY VS ORISSA SPONGE IRON LTD.	15/03/2011	COMPOUNDED	SH. NIPUN AWASTHI LD. MM
71	71/1/10	138 NI ACT	2672/2011	BALA JI SERVICES VS SANJAY DHAWAN	17/03/2011	COMPOUNDED	SH. NIPUN AWASTHI LD. MM
72	1966/1/11	138 NI ACT	2673/2011	RELIGARE SECURITIES VS KAMLESH	17/03/2011	COMPOUNDED	SH. NIPUN AWASTHI LD. MM
73	1185/1/11	138 NI ACT	2674/2011	BHARTI AIR TEL VS NARAIN SINGH	28/03/2011	COMPOUNDED	SH. NIPUN AWASTHI LD. MM
74	39/1/10	138 NI ACT	2675/2011	BRIJ BHUSHAN AGRAWAL VS SANJAY VASUDEVA	25/03/2011	DISMISSED	SH. NIPUN AWASTHI LD. MM
75	40/1/10	138 NI ACT	2676/2011	BRIJ BHUSHAN AGRAWAL VS RAJ NARAYAN	25/03/2011	DISMISSED	SH. NIPUN AWASTHI LD. MM
76	38/1/10	138 NI ACT	2677/2011	HARMONEY DISTRIBUTOS LTD VS VARSHA	01/03/2011	DISMISSED	SH. NIPUN AWASTHI LD. MM
77	1986/1/10	138 NI ACT	2678/2011	UMESH KAPOOR VS DEBASHISH	01/03/2011	DISMISSED	SH. NIPUN AWASTHI LD. MM
78	981/1/10	138 NI ACT	2679/2011	BHARTI CELLULAR VS CHANDAN	05/03/2011	COMPOUNDED	SH. NIPUN AWASTHI LD. MM
79	1935/1/11	138 NI ACT	2680/2011	ASHA WALIA VS INTELLIGENT BUSINESS	05/03/2011	DISMISSED	SH. NIPUN AWASTHI LD. MM
80	1658/1/10	138 NI ACT	2681/2011	B. A. L VS PROCHEM INDIA . LTD.	09/04/2011	DAW	SH. NIPUN AWASTHI LD. MM
81	1933/1/11	138 NI ACT	2682/2011	M/S KAMINI PRODUCTION LTD. VS A.Y. COMMUNICATION	05/03/2011	DISMISSED	SH. NIPUN AWASTHI LD. MM
82	3464/1/11	138 NI ACT	2683/2011	M/S KRISHI RASAYAN EXPORT VS NARESH	21/04/2011	COMPOUNDED	SH. NIPUN AWASTHI LD. MM
83	1188/1/11	138 NI ACT	2684/2011	M/S KRISHI RASAYAN EXPORT VS SURESH	21/04/2011	COMPOUNDED	SH. NIPUN AWASTHI LD. MM
84	1191/1/11	138 NI ACT	2685/2011	M/S KRISHI RASAYAN EXPORT VS SUBHASH MAN	21/04/2011	COMPOUNDED	SH. NIPUN AWASTHI LD. MM
85	290/1/11	138 NI ACT	2686/2011	D C M VS UNITED PROVINIES	20/04/2011	COMPROMISED	SH. NIPUN AWASTHI LD. MM
86	72/1/10	138 NI ACT	2687/2011	ARVIND KUMAR VS AHAR AIR HOSTESES ACADEMY	10/03/2011	WITHDRAWN	SH. NIPUN AWASTHI LD. MM
87	1417/1/11	138 NI ACT	2688/2011	ACL WIRELESS VS AFORESEVE COM LTD	18/04/2011	COMPOUNDED	SH. NIPUN AWASTHI LD. MM
88	2998/1/11	138 NI ACT	2689/2011	M/S BCL SECURE PREMISES VS M/S SAF CONTROLE SYSTEMS P LTD	20/04/2011	DAW	SH. NIPUN AWASTHI LD. MM
89	3530/1/11	138 NI ACT	2690/2011	T. T. L VS MADAN LAL SHARMA	23/04/2011	DAW	SH. NIPUN AWASTHI LD. MM
90	3531/1/11	138 NI ACT	2691/2011	T.T.S. L VS GOVIND RAM ARORA	23/04/2011	WITHDRAWN	SH. NIPUN AWASTHI LD. MM
91	489/1/10	138 NI ACT	2692/2011	UNI AIR CARGO P. LTD VS OKARA PLTD	23/04/2011	DAW	SH. NIPUN AWASTHI LD. MM
92	3529/1/11	138 NI ACT	2693/2011	T.T. L. VS JOHAR	23/04/2011	DAW	SH. NIPUN AWASTHI LD. MM
93	3371/1/11	138 NI ACT	2694/2011	AMJAD KHAN VS MUNAWWAR	21/04/2011	COMPOUNDED	SH. NIPUN AWASTHI LD. MM
94	1781/1/09	138 NI ACT	2695/2011	P.V.R. VS M/S TOP RANK FOOD INDIA P. LTD	07/07/2011	COMPROMISED	SH DHEERAJ MITTAL LD MM
95	1786/1/09	138 NI ACT	2696/2011	P.V.R. VS M/S TOP RANK FOOD INDIA P. LTD	07/07/2011	COMPROMISED	SH DHEERAJ MITTAL LD MM
96	4126/1/10	138 NI ACT	2697/2011	M/S BHARAT UDYOG COMPANY VS M/S FLOW TECH AIR P. LTD	30/07/2011	JUDICIAL SETTLEMENT	SH DHEERAJ MITTAL LD MM
97	2475/1/04	138 NI ACT	2698/2011	B. C. L VS K. GANDHI	07/07/2011	DID+ DNP	SH DHEERAJ MITTAL LD MM
98	1101/1/11	138 NI ACT	2699/2011	VODAFONE VS UPENDER GUPTA	07/08/2011	DAW	SH DHEERAJ MITTAL LD

99	4397/1/11	138 NI ACT	2700/2011	M/S BAL VS RANJEET SINGH	07/08/2011	COMPROMISED	SH DHEERAJ MITTAL LD MM
100	217/1/10	138 NI ACT	2701/2011	M/S BAL VS VINOD KUMAR	07/08/2011	DAW	SH DHEERAJ MITTAL LD MM
101	4545/1/11	138 NI ACT	2702/2011	M/S BAL VS KEDAR WRITING	07/08/2011	DAW	SH DHEERAJ MITTAL LD MM
102	4190/1/11	138 NI ACT	2703/2011	M/S BAL VS SUBODH MISHRA	07/08/2011	DAW	SH DHEERAJ MITTAL LD MM
103	4546/1/11	138 NI ACT	2704/2011	M/S BAL VS VIJAY MAHESH	07/08/2011	DAW	SH DHEERAJ MITTAL LD MM
104	4141/11	138 NI ACT	2705/2011	M/S BAL VS DON WILLIAM	07/08/2011	DAW	SH DHEERAJ MITTAL LD MM
105	3273/1/10	138 NI ACT	2706/2011	SANJEEV GUPTA VS RAJEEV AGRAWAL	08/08/2011	DID	SH DHEERAJ MITTAL LD MM
106	1245/1/10	138 NI ACT	2707/2011	M/S JING CHEG VS M/S KIWI EMBROISARY	06/08/2011	DID	SH DHEERAJ MITTAL LD MM
107	3906/1/11	138 NI ACT	2708/2011	B. K. GUPTA VS S D SHARMA	06/08/2011	DWC	SH DHEERAJ MITTAL LD MM
108	2790/1/10	138 NI ACT	2709/2011	AMOL SETHI VS TONNY SETHY	06/08/2011	DWC	SH DHEERAJ MITTAL LD MM
109	3488/1/10	138 NI ACT	2710/2011	M/S G N ENTERPRISES VS SURINDER SINGH	06/08/2011	SETTLED	SH DHEERAJ MITTAL LD MM
110	2835/1/10	138 NI ACT	2711/2011	RADHEY SHYAM SINGH VS SANJAY GUPTA	01/08/2011	DID	SH DHEERAJ MITTAL LD MM
111	1124/1/10	138 NI ACT	2712/2011	VEMSL VS PRAMOD PARASHAR	07/08/2011	DAW	SH DHEERAJ MITTAL LD MM
112	4163/1/10	138 NI ACT	2713/2011	VODAFONE VS VIJAY JINDAL	09/07/2011	WITHDRAWN	SH DHEERAJ MITTAL LD MM
113	3979/1/11	138 NI ACT	2714/2011	RAKESH CHITKARA VS NAVEEN BAREJA	19/07/2011	COMPOUNDED	SH DHEERAJ MITTAL LD MM
114	731/1/10	138 NI ACT	2715/2011	BHARTI AIR TEL VS SUMIT VERMA	18/07/2011	COMPOUNDED	SH DHEERAJ MITTAL LD MM
115	1925/1/09	138 NI ACT	2716/2011	MANISH KUMAR CHAUHAN VS A.R.N. SALES AGENCIES	18/07/2011	COMPOUNDED	SH DHEERAJ MITTAL LD MM
116	762/1/10	138 NI ACT	2717/2011	BHARTI AIR TEL VS SHIVANAND PANT	18/07/2011	COMPOUNDED	SH DHEERAJ MITTAL LD MM
117	136/1/10	138 NI ACT	2718/2011	HARISH RAM CHANDANI VS HARISH KUMAR	19/07/2011	DISMISSED AS BARRED BY LIMITATION	SH DHEERAJ MITTAL LD MM
118	833/1/10	138 NI ACT	2719/2011	BHARTI AIRTEL VS R. K. SHUKLA	18/07/2011	COMPOUNDED	SH DHEERAJ MITTAL LD MM
119	784/1/10	138 NI ACT	2720/2011	BHARTI AIR TEL VS RAJEEV KUMAR	18/07/2011	COMPOUNDED	SH DHEERAJ MITTAL LD MM
120	4160/1	138 NI ACT	2721/2011	FAROOQ VS TUSHAR BHATI	18/07/2011	SENTENSES	SH DHEERAJ MITTAL LD MM
121	1924/1/09	138 NI ACT	2722/2011	MANISH KUMAR CHAUHAN VS M/S A.R.N. SALES AGENCIES	18/07/2011	COMPOUNDED	SH DHEERAJ MITTAL LD MM
122	4073/1/11	138 NI ACT	2723/2011	V E M S L VS GAURAV BHARDWAJ	07/08/2011	DAW	SH DHEERAJ MITTAL LD MM
123	2650/1/10	138 NI ACT	2724/2011	V E M S L VS SUDHA BHAGAT	07/08/2011	DAW	SH DHEERAJ MITTAL LD MM
124	4176/1/11	138 NI ACT	2725/2011	V E M S L VS SASWAT KUMAR	07/08/2011	DAW	SH DHEERAJ MITTAL LD MM
125	4166/1/11	138 NI ACT	2726/2011	V E M S L VS PRATEEK MANGHI	07/08/2011	DAW	SH DHEERAJ MITTAL LD MM
126	4080/1/11	138 NI ACT	2727/2011	V E M S L VS BALWINDER SINGH	07/08/2011	DAW	SH DHEERAJ MITTAL LD MM
127	4074/1/11	138 NI ACT	2728/2011	V E M S L VS PHOOL SINGH	07/08/2011	DAW	SH DHEERAJ MITTAL LD MM
128	1668/1/10	138 NI ACT	2729/2011	V E M S L VS TARUN TIWARI	07/08/2011	DAW	SH DHEERAJ MITTAL LD MM
129	1662/1/10	138 NI ACT	2730/2011	V E M S L VS PDRU BABU	07/08/2011	DAW	SH DHEERAJ MITTAL LD MM
130	3813/1/10	138 NI ACT	2731/2011	V E M S L VS KUNAL PANKAJ	07/08/2011	DAW	SH DHEERAJ MITTAL LD MM
131	147/1/10	138 NI ACT	2732/2011	V E M S L VS RAJIV ARORA	07/08/2011	DAW	SH DHEERAJ MITTAL LD MM

132	141/1/10	138 NI ACT	2733/2011	V E M S L VS RAMESH CHAND	07/08/2011	DAW	SH DHEERAJ MITTAL LD MM
133	571/1/10	138 NI ACT	2734/2011	V E M S L VS KUNAL PANKAJ	07/08/2011	DAW	SH DHEERAJ MITTAL LD MM
134	4250/1	138 NI ACT	2735/2011	V E M S L VS RAVI DHAWAN	07/08/2011	DAW	SH DHEERAJ MITTAL LD MM
135	483/1	138 NI ACT	2736/2011	V E M S L VS JASPREET	07/08/2011	DAW	SH DHEERAJ MITTAL LD MM
136	4349/1	138 NI ACT	2737/2011	V E M S L VS VAIBHAV	07/08/2011	DAW	SH DHEERAJ MITTAL LD MM
137	4353/1	138 NI ACT	2738/2011	V E M S L VS TAJINDER	07/08/2011	DAW	SH DHEERAJ MITTAL LD MM
138	4355/1	138 NI ACT	2739/2011	V E M S L VS SANJEEV KUMAR	07/08/2011	DAW	SH DHEERAJ MITTAL LD MM
139	4350/1	138 NI ACT	2740/2011	V E M S L VS AKSHAY CHADDA	07/08/2011	DAW	SH DHEERAJ MITTAL LD MM
140	4578/1	138 NI ACT	2741/2011	V E M S L VS RAKESH KUMAR	07/08/2011	DAW	SH DHEERAJ MITTAL LD MM
141	4306/1	138 NI ACT	2742/2011	V E M S L VS HIMANSHU	07/08/2011	DAW	SH DHEERAJ MITTAL LD MM
142	4594/1	138 NI ACT	2743/2011	V E M S L VS MANISH KUMAR	07/08/2011	DAW	SH DHEERAJ MITTAL LD MM
143	4025/1	138 NI ACT	2744/2011	V E M S L VS HIRA LAL	07/08/2011	DAW	SH DHEERAJ MITTAL LD MM
144	4027/1	138 NI ACT	2745/2011	V E M S L VS NIG LANI PROP	07/08/2011	DAW	SH DHEERAJ MITTAL LD MM
145	1557/1	138 NI ACT	2746/2011	B. A. L VS SUPER SIMPLIFIED NETWORK	09/07/2011	WITHDRAWN	SH DHEERAJ MITTAL LD MM
146	3025/1	138 NI ACT	2747/2011	B. A. L VS P. D. SOLUTION	09/07/2011	WITHDRAWN	SH DHEERAJ MITTAL LD MM
147	1563/1	138 NI ACT	2748/2011	B. A. L VS EVA SAXENA	09/07/2011	WITHDRAWN	SH DHEERAJ MITTAL LD MM
148	1560/1	138 NI ACT	2749/2011	B. A. L VS. MADHUMITA DIAS	09/07/2011	WITHDRAWN	SH DHEERAJ MITTAL LD MM
149	3265/1	138 NI ACT	2750/2011	B. A. L VS NITIN MUKHI	09/07/2011	WITHDRAWN	SH DHEERAJ MITTAL LD MM
150	2221/1	138 NI ACT	2751/2011	B. A. L VS BHAGHRATH JHA	09/07/2011	WITHDRAWN	SH DHEERAJ MITTAL LD MM
151	1869/1	138 NI ACT	2752/2011	B. A. L VS HAMERA SAMAY	09/07/2011	WITHDRAWN	SH DHEERAJ MITTAL LD MM
152	2220/1	138 NI ACT	2753/2011	B. A. L VS R. BANDULA	09/07/2011	WITHDRAWN	SH DHEERAJ MITTAL LD MM
153	2106/1	138 NI ACT	2754/2011	B. A. L VS ROYAL AAHAR	09/07/2011	WITHDRAWN	SH DHEERAJ MITTAL LD MM
154	1145/1	138 NI ACT	2755/2011	B. A. L VS YOGESH KUMAR	09/07/2011	WITHDRAWN	SH DHEERAJ MITTAL LD MM
155	1155/1	138 NI ACT	2756/2011	RELIGARE SECURITES VS KANDAR SWAMY	09/07/2011	SETTELMENT	SH DHEERAJ MITTAL LD MM
156	1134/1	138 NI ACT	2757/2011	RELIGARE SECURITES VS MANALI MANGESH	09/07/2011	SETTELMENT	SH DHEERAJ MITTAL LD MM
157	2219/1	138 NI ACT	2758/2011	BIL VS NAVEEN RAI	09/07/2011	WITHDRAWN	SH DHEERAJ MITTAL LD MM
158	4399/1	138 NI ACT	2759/2011	B A L VS THE MAISON	30/06/2011	COMPOUNDED	SH DHEERAJ MITTAL LD MM
159	1529/1	138 NI ACT	2760/2011	BAL VS Y JHA	29/06/2011	COMPOUNDED	SH DHEERAJ MITTAL LD MM
160	3209/1	138 NI ACT	2761/2011	STERLING CELLULAR VS A M GANI	9/07/2011	WITHDRAWN	SH DHEERAJ MITTAL LD MM
161	3821/1	138 NI ACT	2762/2011	VODA FONE VS ANIL KUMAR	09/07/2011	DAW	SH DHEERAJ MITTAL LD MM
162	3832/1	138 NI ACT	2763/2011	VODAFONE VS PRIYANKA	09/07/2011	WITHDRAWN	SH DHEERAJ MITTAL LD MM
163	3832/1	138 NI ACT	2764/2011	VODAFONE VS PARIJA JAIN	09/07/2011	WITHDRAWN	SH DHEERAJ MITTAL LD MM
164	2539/1	138 NI ACT	2765/2011	B C L VS VIRENDER	08/07/2011	DID	SH DHEERAJ MITTAL LD MM
165	1022/1	138 NI ACT	2766/2011	B C LVS GAURAV	10/06/2011	DID + DNP	SH DHEERAJ MITTAL LD

166	2917/1	138 NI ACT	2767/2011	R I L VS AJIT KUMAR	10/06/2011	DID	SH DHEERAJ MITTAL LD MM
167	1220/1	138 NI ACT	2768/2011	B T V L VS KASH AGRO	10/06/2011	DID	SH DHEERAJ MITTAL LD MM
168	2/1/10	138 NI ACT	2769/2011	OM SAI TECHNOLOGY VS SUSHANT	09/06/2011	COMPOUNDED	SH DHEERAJ MITTAL LD MM
169	250/1	138 NI ACT	2770/2011	T T S L VS BESAKH SINGH	05/06/2011	D A W	SH DHEERAJ MITTAL LD MM
170	1528/1	138 NI ACT	2771/2011	B A L VS KISHAN RAWAT	29/06/2011	COMPOUNDED	SH DHEERAJ MITTAL LD MM
171	1527/1	138 NI ACT	2772/2011	B A L VS BHUPENDER	29/06/2011	COMPOUNDED	SH DHEERAJ MITTAL LD MM
172	2678/1	138 NI ACT	2773/2011	VEMSL VS DEEPAK KAPOOR	29/07/2011	SETTELMENT	SH DHEERAJ MITTAL LD MM
173	3472/1	138 NI ACT	2774/2011	SEAMS LOGISTICS VS MASTERS APPEAL	01/06/2011	DID + DNP	SH DHEERAJ MITTAL LD MM
174	3467/1	138 NI ACT	2775/2011	SEAMS LOGISTICS VS MASTERS APPEAL	01/06/2011	DID + DNP	SH DHEERAJ MITTAL LD MM
175	3845/1	138 NI ACT	2776/2011	B A L VS VINAYAK	01/04/2011	COMPOUNDED	SH DHEERAJ MITTAL LD MM
176	1153/1	138 NI ACT	2777/2011	CELESTIAL PRINTS VS EXIM PRINT	25/07/2011	DID	SH DHEERAJ MITTAL LD MM
177	4017/1	138 NI ACT	2778/2011	NARESH SHARMA VS K. CHIDAMBRAM	26/07/2011	COMPOUNDED	SH DHEERAJ MITTAL LD MM
178	15/1	138 NI ACT	2779/2011	DESH RAJ VS SOMBIR	26/07/2011	SETTLEMENT	SH DHEERAJ MITTAL LD MM
179	3996/1	138 NI ACT	2780/2011	RAMESHWAR VS M- TECH DEVELOPERS	26/07/2011	DISMISSED AS BARRED BY LIMITATION	SH DHEERAJ MITTAL LD MM
180	1434/1	138 NI ACT	2781/2011	SARIKA VS M- TECH DEVELOPERS	26/07/2011	COMPOUNDED	SH DHEERAJ MITTAL LD MM
181	3874/1	138 NI ACT	2782/2011	BLUEBAY DESIGN VS SUSHANT KUMAR	26/07/2011	SETTELMENT	SH DHEERAJ MITTAL LD MM
182	1415/1	138 NI ACT	2783/2011	LIFE MEDICINE VS VERMA MEDICAL	29/06/2011	COMPOUNDED	SH DHEERAJ MITTAL LD MM
183	1795/1	138 NI ACT	2784/2011	VJENDER VS SANJAY KUMAR	25/06/2011	DID	SH DHEERAJ MITTAL LD MM
184	2014/1	138 NI ACT	2785/2011	MANINDER VS NANDA KANDPAL	10/06/2011	DID	SH DHEERAJ MITTAL LD MM
185	251/1/04	138 NI ACT	2786/2011	T T L VS SUBHASH MISHRA	05/06/2011	DAW	SH DHEERAJ MITTAL LD MM
186	253/1/04	138 NI ACT	2787/2011	T T L VS SUNIL PAWAR	05/06/2011	DAW	SH DHEERAJ MITTAL LD MM
187	1748/09	138 NI ACT	2788/2011	T T L VS M/S AAKANCHA SACHDEVA	05/06/2011	SETTELMENT	SH DHEERAJ MITTAL LD MM
188	1740/1/09	138 NI ACT	2789/2011	B A L VS BJENDER SINGH	05/06/2011	SETTELMENT	SH DHEERAJ MITTAL LD MM
189	413/1/10	138 NI ACT	2790/2011	B A L VS BAKUL SHARA	05/06/2011	SETTELMENT	SH DHEERAJ MITTAL LD MM
190	431/1/10	138 NI ACT	2791/2011	B A L VS VIJAY NAIR	05/06/2011	SETTELMENT	SH DHEERAJ MITTAL LD MM
191	1902/1/09	138 NI ACT	2792/2011	KISHAN VS JAGGI @ JAGAN	04/06/2011	COMPOUNDED	SH DHEERAJ MITTAL LD MM
191	2250/1	138 NI ACT	2793/2011	M/S AUTO VS M/S SUNIL KALA	22/07/2011	COMPOUNDED	SH DHEERAJ MITTAL LD MM
192	539/1	138 NI ACT	2794/2011	VODA FONE VS MAN MOHAMN VERMA	20/07/2011	SETTELMENT	SH DHEERAJ MITTAL LD MM
193	498/1/09	138 NI ACT	2795/2011	VODAFONE VS LAUSHAY TALWAR	20/07/2011	COMPOUNDED	SH DHEERAJ MITTAL LD MM
194	1497/1/09	138 NI ACT	2796/2011	M/S I SHIV & TECH P. LTD. VS M. SACHINE	21/07/2011	DID+DNP	SH DHEERAJ MITTAL LD MM
195	3977/1/11	138 NI ACT	2797/2011	VISHAL SHARP VS SHAH DOCONS P. LTD	21/07/2011	COMPOUNDED	SH DHEERAJ MITTAL LD MM
196	3869/1/10	138 NI ACT	2798/2011	RAJ KUMAR VS NARESH SAINI	21/07/2011	ABATED	SH DHEERAJ MITTAL LD MM
197	2187/1/09	138 NI ACT	2799/2011	LAL SINGH VS SHAM KUMAR	22/07/2011	COMPOUNDED	SH DHEERAJ MITTAL LD MM

198	3523/1/09	138 NI ACT	2800/2011	SARTAJ ALI VS M N MADAN	01/06/2011	COMPOUNDED	SH DHEERAJ MITTAL LD MM
199	2501/1	138 NI ACT	2801/2011	AKJ FIN CORP VS VINOD	01/06/2011	COMPROMISED	SH DHEERAJ MITTAL LD MM
200	3470/1	138 NI ACT	2802/2011	SEAMS LOGISTIC VS MASTER APPREAL	01/06/2011	DID+DNP	SH DHEERAJ MITTAL LD MM
201	3471/1	138 NI ACT	2803/2011	SEAMS LOGISTIC VS MASTER APPREAL	01/06/2011	DID+DNP	SH DHEERAJ MITTAL LD MM
202	3466/1	138 NI ACT	2804/2011	SEAMS LOGISTIC VS MASTER APPREAL	01/06/2011	DID+DNP	SH DHEERAJ MITTAL LD MM
203	1272/1/11	138 NI ACT	2805/2011	TATA TELE SERVICES VS AQNE SECURING SOLUTION	21/02/2011	DAW	SH NIPUN AWASTHI LD MM
204	1275/1/11	138 NI ACT	2806/2011	TATA TELE SERVICES VS LALIT KUMAR	21/02/2011	DAW	SH NIPUN AWASTHI LD MM
205	1291/1/11	138 NI ACT	2807/2011	TATA TELE SERVICES VS JAGDISH	21/02/2011	DAW	SH NIPUN AWASTHI LD MM
206	1293/1/11	138 NI ACT	2808/2011	TATA TELE SERVICES VS NASDEEP CHAND	21/02/2011	DAW	SH NIPUN AWASTHI LD MM
207	1909/1/10	138 NI ACT	2809/2011	IREDA VS M/S PMC POWER P. LTD.	16/03/2011	COMPOUNDED	SH NIPUN AWASTHI LD MM
208	1295/1/11	138 NI ACT	2810/2011	TATA TELE SERVICE VS SANJAY KUMAR	21/02/2011	DAW	SH NIPUN AWASTHI LD MM
209	1270/1/11	138 NI ACT	2815/2011	T T L VS RAVINDER S CHOUDHRY	21/02/2011	DAW	SH NIPUN AWASTHI LD MM
210	1236/1/11	138 NI ACT	2816/2011	MAN MOHAN DUTTA VS INAKAT NAGESH	21/02/2011	DISMISSED	SH NIPUN AWASTHI LD MM
211	647/1/10	138 NI ACT	2817/2011	HARSH GHAI VS CHANDAN KUMAR	18/02/2011	DISMISSED	SH NIPUN AWASTHI LD MM
212	1168/1/11	138 NI ACT	2818/2011	S. S. SANDHU VS MADHVI SARREN	18/02/2011	COMPOUNDED	SH NIPUN AWASTHI LD MM
213	2168/1/10	138 NI ACT	2819/2011	SATVINDER SINGH VS SMT GYATRI KR.	17/02/2011	DISMISSED	SH NIPUN AWASTHI LD MM
214	2167/1/10	138 NI ACT	2820/2011	SATVINDER SINGH VS SMT GYATRI KR.	17/02/2011	DISMISSED	SH NIPUN AWASTHI LD MM
215	664/1/10	138 NI ACT	2821/2011	M/S JUPITAR RADIO VS M/S MODI ELECTRONICS	17/02/2011	COMPOUNDED	SH NIPUN AWASTHI LD MM
216	1721/1/10	138 NI ACT	2822/2011	M/S FRIEGHT SYSTEM VS ASHWANI PASSI	17/02/2011	COMPOUNDED	SH NIPUN AWASTHI LD MM
217	940/1/10	138 NI ACT	2823/2011	T T L VS SANDEEP VIJ	15/02/2011	COMPOUNDED	SH NIPUN AWASTHI LD MM
218	939/1/10	138 NI ACT	2824/2011	T T L VS AVTAR SINGH	15/02/2011	COMPOUNDED	SH NIPUN AWASTHI LD MM
219	851/1/10	138 NI ACT	2825/2011	M/S S C B VS JAGJEET SINGH	15/02/2011	DISMISSED	SH NIPUN AWASTHI LD MM
220	1911/1/10	138 NI ACT	2826/2011	INDIAN RENEWALE ENERGY VS M/S ORRISA SPONGE IORN	15/03/2011	COMPOUNDED	SH NIPUN AWASTHI LD MM
221	2748/1/11	138 NI ACT	2827/2011	SMRITI TANDON VS SUMEET REASEARCH	19/03/2011	WITHDRAWN	SH NIPUN AWASTHI LD MM
222	2747/1/11	138 NI ACT	2828/2011	M/S UNITED CREDIT VS M/S INTERA ACTIVE COMMUNICATION	25/03/2011	COMPOUNDED	SH NIPUN AWASTHI LD MM
223	2746/1/11	138 NI ACT	2829/2011	LOUGHTEC INDIA LTD VS GIRIJA KANWAR	25/03/2011	COMPOUNDED	SH NIPUN AWASTHI LD MM
224	2668/1/11	138 NI ACT	2830/2011	VINOD GILL VS BHARAT KUMAR	24/03/2011	COMPOUNDED	SH NIPUN AWASTHI LD MM
225	2590/1/11	138 NI ACT	2831/2011	KASHMIR TIMBER VS M/S GK V STRUCTURE	23/03/2011	COMPOUNDED	SH NIPUN AWASTHI LD MM
226	1158/1/11	138 NI ACT	2832/2011	C T A APPARELS P LTD VS JAGAN KUMAR	15/03/2011	COMPOUNDED	SH NIPUN AWASTHI LD MM
227	954/1/11	138 NI ACT	2833/2011	MRS REEMA BASLI VS URI FASHION P LTD	15/03/2011	COMPOUNDED	SH NIPUN AWASTHI LD MM
228	2218/1/10	138 NI ACT	2834/2011	RAVINDER CHAUHAN VS SUARABSINDWANI	15/03/2011	COMPOUNDED	SH NIPUN AWASTHI LD MM
229	2213/1/11	138 NI ACT	2835/2011	ONWARD NAVAL VS PERTEEK COMPUTER	15/03/2011	DISMISSED	SH NIPUN AWASTHI LD MM
230	1029/1/11	138 NI ACT	2836/2011	BHARTI TELE VENTURE VS R N SINGH	15/03/2011	COMPOUNDED	SH NIPUN AWASTHI LD MM

231	741/1/10	138 NI ACT	2837/2011	Y P BAHL VS J SINGH	16/03/2011	SETTLED	SH NIPUN AWASTHI LD MM
232	1910/1/10	138 NI ACT	2838/2011	I R E D A VS M/S ORRISA SPONGE IRON	15/03/2011	COMPOUNDED	SH NIPUN AWASTHI LD MM
233	384/1/10	138 NI ACT	2839/2011	A B N BANK VS JAI KUMAR	04/03/2011	DISMISSED	SH NIPUN AWASTHI LD MM
234	1904/1	138 NI ACT	2840/2011	HARISH KHURANA VS BALRAJ MITTAL	03/03/2011	SETTLED	SH NIPUN AWASTHI LD MM
235	1650/1/10	138 NI ACT	2841/2011	B A C VS PUNEET KUMAR	09/04/2011	DAW	SH NIPUN AWASTHI LD MM
236	1646/1/10	138 NI ACT	2842/2011	B A C VS ARVIND KUMAR	09/04/2011	WITHDRAWN	SH NIPUN AWASTHI LD MM
237	1640/1/10	138 NI ACT	2843/2011	B A C VS WELCOME WORLD	09/04/2011	DAW	SH NIPUN AWASTHI LD MM
238	1400/1/10	138 NI ACT	2844/2011	BHAI BHAI FRUIT CO, VS SHEIKH KHAWAJA	19/04/2011	DISMISSED	SH NIPUN AWASTHI LD MM
239	1401/2011	138 NI ACT	2845/2011	BHAI BHAI FRUIT CO, VS SHEIKH KHAWAJA	19/04/2011	DISMISSED	SH NIPUN AWASTHI LD MM
240	386/1/10	138 NI ACT	2846/2011	PANKAJ SHARMA VS SHIV RAM	18/04/2011	COMPROMISED	SH NIPUN AWASTHI LD MM
241	2095/1/10	138 NI ACT	2847/2011	A B N BANK VS VIRENDER SINGH	18/04/2011	DISMISSED	SH NIPUN AWASTHI LD MM
242	1402/1/10	138 NI ACT	2848/2011	VANDANA SETHI VS M/S DOLLY SHARMA	19/04/2011	DISMISSED	SH NIPUN AWASTHI LD MM
243	2158/1/10	138 NI ACT	2849/2011	BRJ BHISN SHARMA VS VIKAS KUMAR	20/04/2011	ACQUITTED	SH NIPUN AWASTHI LD MM
244	1223/1	138 NI ACT	2850/2011	MTG LEARNING VS S K SINGH	06/03/2011	SETTELMENT	SH. DHEERAJ MITTAL, LD MM
245	1325/1	138 NI ACT	2851/2011	HARISH RAM CHANDANI VS BISHAN SINGH	19/07/2011	DISMISSED	SH. DHEERAJ MITTAL, LD MM
246	900/1	138 NI ACT	2852/2011	R K BHARDWAJ VS ASGAR ALI	06/07/2011	SETTELMENT	SH. DHEERAJ MITTAL, LD MM
247	3745/1	138 NI ACT	2853/2011	HAYAT-SINGH VS SAKIR HUSSAIN	06/07/2011	SETTELMENT	SH. DHEERAJ MITTAL, LD MM
248	3788/1/1	138 NI ACT	2854/2011	ANIRUDHA NAYAK VS P K GUHA	05/07/2011	SETTELMENT	SH. DHEERAJ MITTAL, LD MM
249	1095/1	138 NI ACT	2855/2011	MUSKAN POLLY PACKERS VS NILAMBUJ	02/07/2011	SETTELMENT	SH. DHEERAJ MITTAL, LD MM
250	1824/1	138 NI ACT	2856/2011	DAVIKA PRASAD VS FALON REALITY	02/07/2011	SETTELMENT	SH. DHEERAJ MITTAL, LD MM
251	3175/1	138 NI ACT	2857/2011	SURENDER PAL VS KISHANBIR	02/07/2011	COMPOUNDED	SH. DHEERAJ MITTAL, LD MM
252	4389/1	138 NI ACT	2858/2011	M T G BOOKS VS MAHESH KHOPSE	02/07/2011	COMPOUNDED	SH. DHEERAJ MITTAL, LD MM
253	18/1	138 NI ACT	2859/2011	B C L VS PANKAJ PHILIP	30/07/2011	WITHDRAWN	SH. DHEERAJ MITTAL, LD MM
254	892/1	138 NI ACT	2860/211	B C L VS NITIN GUPTA	30/07/2011	SETTELMENT	SH. DHEERAJ MITTAL, LD MM
255	4200/1	138 NI ACT	2861/2011	MEHBOOB KHAN VS ASHOK KUMAR	29/07/2011	COMPOUNDED	SH. DHEERAJ MITTAL, LD MM
256	4263/1	138 NI ACT	2862/2011	PAWAN KISHORE VS SATISH KUMAR	29/07/2011	COMPOUNDED	SH. DHEERAJ MITTAL, LD MM
257	4011/1	138 NI ACT	2863/2011	SALORA INT LTD VS MUKESH	29/07/2011	SETTELMENT	SH. DHEERAJ MITTAL, LD MM
258	2032/1	138 NI ACT	2864/2011	WAVE INFOCOM VS CRRONEX INFONET	19/07/2011	DID	SH. DHEERAJ MITTAL, LD MM
259	4325/1	138 NI ACT	2865/2011	SUNIL GHUPTA VS ABHIJEET	19/07/2011	COMPOUNDED	SH. DHEERAJ MITTAL, LD MM
260	3257/1	138 NI ACT	2866/2011	PUNJAB PIPE VS RAJEEV CHADDA	19/07/2011	WITHDRAWN	SH. DHEERAJ MITTAL, LD MM
261	1787/1/09	138 NI ACT	2867/2011	MAHENDER BANSAL VS SANJEEV GOSAIN	06/09/2011	CONVICTED	SH. DHEERAJ MITTAL, LD MM
262	2340/1/08	138 NI ACT	2868/2011	DHARMENDER VS K K SHARMA	27/08/2011	COMPOUNDED	SH. DHEERAJ MITTAL, LD MM
263	897/1	138 NI ACT	2869/2011	APSOM INFOTEX LTD VS MR KRISHAN REDDY	27/08/2011	DAW	SH. DHEERAJ MITTAL, LD MM
264	126/1	138 NI ACT	2870/2011	JAI CHEMICAL VS SARJUBEEJ	27/08/2011	COMPOUNDED	SH. DHEERAJ MITTAL,

				BHANDARI			LD MM
265	2182/1/08	138 NI ACT	2871/2011	VODAFONE VS MUJEEB R REHMAN	26/08/2011	SETTELMENT	SH. DHEERAJ MITTAL, LD MM
266	1016/1	138 NI ACT	2872/2011	RAJENDER SHARMA VS AFROJ BEGUM	26/08/2011	COMPOUNDED	SH. DHEERAJ MITTAL, LD MM
267	1656/1	138 NI ACT	2873/2011	T T S L VS SUNIL KUMAR	25/08/2011	SETTELMENT	SH. DHEERAJ MITTAL, LD MM
268	2144/1	138 NI ACT	2874/2011	B C L VS SANTOSH KUMAR	25/08/2011	DID+DNP	SH. DHEERAJ MITTAL, LD MM
269	2140/1	138 NI ACT	2875/2011	B C L VS SURESH KUMAR	25/08/2011	DID + DNP	SH. DHEERAJ MITTAL, LD MM
270	2142/1/02	138 NI ACT	2876/2011	B C L VS SANJEEV SHARMA	25/08/2011	DID	SH. DHEERAJ MITTAL, LD MM
271	2143/1/03	138 NI ACT	2877/2011	B C L VS V K BHALIA	25/08/2011	DID+DNP	SH. DHEERAJ MITTAL, LD MM
272	1258/1	138 NI ACT	2878/2011	M/S ROLLS PRINTS GRAPHICS VS ABASH JAIN	25/08/2011	NWC	SH. DHEERAJ MITTAL, LD MM
273	1260/1	138 NI ACT	2879/2011	M/S ROLLS PRINTS GRAPHICS VS ABASH JAIN	25/08/2011	DWC	SH. DHEERAJ MITTAL, LD MM
274	3635/1/09	138 NI ACT	2880/2011	I C L VS KAMAL JEET SINGH	25/08/2011	DID+ DNP	SH. DHEERAJ MITTAL, LD MM
275	1186/1/18	138 NI ACT	2881/2011	VODAFONE VS SANDEEP SINGH	23/08/2011	DNP	SH. DHEERAJ MITTAL, LD MM
276	1168/1	138 NI ACT	2882/2011	VODAFONE VS LAKHVINDER	23/08/2011	DID+DNP	SH. DHEERAJ MITTAL, LD MM
277	1163/1	138 NI ACT	2883/2011	VODAFONE VS SAANEET SINGH	23/08/2011	DAW	SH. DHEERAJ MITTAL, LD MM
278	2571/1	138 NI ACT	2884/2011	B I L VS SURENDER SEHRAWAT	07/08/2011	DAW	SH. DHEERAJ MITTAL, LD MM
279	2572/1	138 NI ACT	2885/2011	B I L VS ARUN KUMAR	07/08/2011	DAW	SH. DHEERAJ MITTAL, LD MM
280	2573/1	138 NI ACT	2886/2011	B I L VS TECHNOSIS CONSULTANCY	07/08/2011	DAW	SH. DHEERAJ MITTAL, LD MM
281	2576/1	138 NI ACT	2887/2011	B I L VS PANKAJ	07/08/2011	DAW	SH. DHEERAJ MITTAL, LD MM
282	2575/1	138 NI ACT	2888/2011	B I L VS AVINASHSH CHAWALA	07/08/2011	DAW	SH. DHEERAJ MITTAL, LD MM
283	2574/1	138 NI ACT	2889/2011	B I L VS N SANDHU	07/08/2011	DAW	SH. DHEERAJ MITTAL, LD MM
284	2668/1	138 NI ACT	2890/2011	B I L VS VISHAL MOHAN	07/08/2011	DAW	SH. DHEERAJ MITTAL, LD MM
285	2567/1	138 NI ACT	2891/2011	BAL VS VISHAL MOHAN	07/08/2011	DAW	SH. DHEERAJ MITTAL, LD MM
286	2741/1	138 NI ACT	2892/2011	B A L VS DEEPAK DAGAR	20/08/2011	J S	SH. DHEERAJ MITTAL, LD MM
287	1321/11	138 NI ACT	2893/2011	B A L VS LATESH K SHARAMAN	23/08/2011	DID+ DNP	SH. DHEERAJ MITTAL, LD MM
288	1345/10	138 NI ACT	2894/2011	B A L VS MR. A SUDHAKAR	23/08/2011	DID+ DNP	SH. DHEERAJ MITTAL, LD MM
289	1358/1/03	138 NI ACT	2895/2011	BEEKAY FINCIAL VS AMAR PAL SINGH	10/08/2011	DID+DNP	SH. DHEERAJ MITTAL, LD MM
290	2848/1	138 NI ACT	2896/2011	NEO SPORTS BOARD CASTING VS M/S INTERNATIONAL CABLE	10/08/2011	COMPOUNDED	SH. DHEERAJ MITTAL, LD MM
291	2847/1	138 NI ACT	2897/2011	NEO SPORTS BOARD CASTING VS M/S CHIKLI CABLE	10/08/2011	COMPOUNDED	SH. DHEERAJ MITTAL, LD MM
292	1554/1	138 NI ACT	2898/2011	A K J FIN CAP VS MOHD. NAFIS	07/08/2011	DAW	SH. DHEERAJ MITTAL, LD MM
293	1546/1	138 NI ACT	2899/2011	A K J FIN CAP VS RAHUL KUMAR	07/08/2011	DAW	SH. DHEERAJ MITTAL, LD MM

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, TIS HAZARI COURTS, DELHI**

No. 9342-9381 /Cirl./Genl./West/THC/2024

Dated 26/3/24

CIRCULAR

Sub: Compliance of direction Dated 09.01.2017 of Hon'ble High Court of Delhi as contained in Crl. Appeal No. 736/2008 (State NCT of Delhi Vs. Tarif Singh).

Forwarded copy of Letter No. 3784-3797/R.R.(Criminal)/South/Saket/2024 Dated 21.03.2024 received, on the subject cited above, from Sh. Gaurav Gupta, Additional Sessions Judge (NDPS), Link-Officer Incharge, Record Room (Criminal), South District, Saket Courts Complex, New Delhi along with Annexure- A (Page No. 1-10) with the request to send the information related to the pendency of Appeal/Revision, if any, of the Cases mentioned in the Annexure-A (Page 1A to 17) to Room Criminal through Official E-Mail ID : rrcriminal-south@ddc.nic.in within 15 days to:-

1. All the Ld. Judicial Officers of Delhi Higher Judicial Services, West District, Tis Hazari Courts, Delhi.
2. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request for uploading the same on Centralized Website through LAYERS as well as on the Website of West District.
3. Reader to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
4. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request for uploading the same on LAYERS.


(Ajay Gupta)

District Judge (Commercial Court) -05/
Officer Incharge General Branch,
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH DISTRICT SAKET COURT COMPLEX, NEW DELHI.

No. 3784-3494 /R.R (Criminal)/South/Saket/2024

To,

The Ld. Principal District & Sessions Judges,
South District /South-East /New Delhi District PHC/Rouse Avenue Courts/
Central THC/West THC/North-West Rohini/North Rohini/East KKD/North-East KKD/
Shahadra KKD/South-West Districts Dwarka New Delhi

Sub: Compliance of direction dated 09.01.2017 of Hon'ble High Court of Delhi as
contained in Crl. Appeal No. 736/2008 (State NCT of Delhi Vs Tarif Singh).

Ref:- Letter/Endst.No. 1286/Crl. Dated 12.01.2017 received from Hon'ble High Court of Delhi.

Respected Sir/Madam,

It is to apprise you that record of 293 consigned files for offence u/s 138 N.I. Act for
year, 2011 (Annexure-A) are to be weeded out/destroyed.

It is, therefore, requested that concerned Officer/Official may please be directed to inform
at the earliest as to whether any appeal in respect of matters shown in Annexures-A are pending
before the Sessions Courts, so that the relevant record pertaining to such pending appeals may not
be destroyed.

Branch In-Charge, R & I Branch, South District is directed to upload the Annexures-'A'
with this letter on *layers* for onwards transmission to the Ld. Principal District & Sessions Judge
of all District Courts to circulate the same to the Appellant/Revisional courts of their District and
confirmation be also sent to Record Room Criminal through official e-mail- id *rrcriminal-
south@ddc.nic.in* of within 15 days. If reply is not received within the stipulated time, it will
presumed that there is no Appeal/Revision pending before you.

This issues with the prior approval of Ld. Principal District & Sessions Judge, South
District, Saket Courts, New Delhi.

Thanking you.

Yours faithfully,

(GAURV GUPTA)
Addl. Session Judge (NDPS)
Link Officer In-Charge,
Record Room (Criminal)
South District, Saket Courts Complex
New Delhi.

Encl : Annexure-A (Page No.1-10)

copy to :

PS to the Ld. Principal District & Sessions Judge, South.

PDOS (C) Official
23/03/2024

OC/Secy